

(a) whether it is a fact that duly approved/selected television serials for Urdu channel of Doordarshan have been scrapped by the acting Chief Executive Officer of Prasar Bharati;

(b) if so, the reasons and justification therefor; and

(c) whether any responsibility has been fixed on erring officers for scrapping of these serials and, if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI AMBIKA SONI) : (a) to (c) Prasar Bharati has informed that no formal approvals have been issued so far to the applicants who had applied in response to notification issued in July, 2009 for outsourcing of software under commissioned category for DD Urdu channel.

The scheme has been re-notified to enable those producers to apply who had not done so in July 2009 in view of certain restrictive clause in the eligibility criteria of the notification.

A fresh notification, while retaining earlier proposals for consideration, has already been issued inviting fresh proposals by 1st October, 2011. The fresh notification provides that the producers who had applied earlier need not apply afresh unless they wish to change/amend/withdraw their proposal and would also not be required to pay any processing fee. The existing applications along with fresh applications received by the due date will be processed according to the guidelines for evaluation and appropriate decision.

As no applications have been scrapped, question for fixing any responsibility does not arise.

Contribution of MSMEs to GDP

* 446. SHRI AVINASH PANDE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has estimated the output/contribution of Micro, Small and Medium Enterprises (MSMEs) to Gross Domestic Product (GDP) during the last three years;

(b) if so, the details thereof;

(c) whether Government is planning to introduce priority based procurement from MSMEs for boosting their growth and contribution to GDP;

(d) if so, the details thereof; and

(e) what other measures have been taken by Government for boosting growth of MSMEs?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH)
: (a) and (b) Based on the data of Gross Domestic Product (GDP) published by Central Statistics Office, Ministry of Statistics and Programme Implementation, the estimated contribution of Micro and Small Enterprises (MSEs) to GDP during 2006-07, 2007-08 and 2008-09 (latest available) is as under:

| Year | Share of MSE Sector in GDP (Percentage) |
|---------|--|
| 2006-07 | 7.20 |
| 2007-08 | 8.00 |
| 2008-09 | 8.72 |

(c) For boosting the growth and contribution of MSME to GDP, Government is planning to introduce a Public Procurement Policy for goods produced and services rendered by Micro and Small Enterprises (MSEs) by Central Ministries/Departments/Public Sector Undertakings (PSUs) which is under process for approval of cabinet.

(d) The proposed Public Procurement Policy envisages a target of 20% of the total procurement to be made by Central Ministries/departments/PSUs from MSEs. The overall target of 20% is proposed to be made mandatory at the end of 3 years. Out of 20% target of annual procurement from MSEs, a sub target of 4% (i.e. 20% out of 20%) is proposed to be earmarked for procurement from MSEs owned by Scheduled Caste/Scheduled Tribe entrepreneurs.

(e) The Government is implementing various schemes/programmes for the promotion and development of micro, small and medium enterprises (MSMEs). The major schemes include Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, Performance and Credit Rating Scheme, Cluster Development Programme, National Manufacturing Competitiveness Programme and Prime Minister's Employment Generation Programme.